



The Orissa Gazette

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT AND SERANGO (GANJAM AGENCY).

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JANUARY, 1940—			
Friday, 26th	...	1-55 A.M. Arrive Palasa ...	...
		7-40 A.M. Detrain.	The special train to be kept in a quiet siding.
		7-45 A.M. Leave Palasa ...	By car.
		9-45 A.M. Arrive Gumma. Climb up the Ghat.	On foot.
		11-30 A.M. Arrive Serango ...	(Dr. West's bungalow).

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JANUARY, 1940—			
Saturday, 27th	...	1-30 P.M. Leave Serango	... On foot.
	...	About 3-00 P.M. Arrive Gumma.	
	..	3-15 P.M. Leave Gumma	... By car.
	..	5-15 P.M. Arrive Palasa.	
		Entrain	... The special train to be kept in a quiet siding.
Sunday, 28th	...	2-15 A.M. Leave Palasa	... By special train.
		8-30 A.M. Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., O.B.E., I.C.S., Secretary to the Governor.

F. T. Parsons, Esq., I.P., Aide-de-Camp to the Governor.

*Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not go to Serango.

All letters and telegrams intended for His Excellency the Governor and party should be addressed to "Orissa Governor's Camp", without addition of the name of any post town.

By order,

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME AND FINANCE DEPARTMENTS.

The 23rd January 1940.

NOTIFICATIONS.

The 22nd January 1940.

No. 489-A.—Sri Bhagaban Mahapatra, Deputy Magistrate and Deputy Collector, on return from leave, is posted to the headquarters station of the district of Cuttack.

The 22nd January 1940.

No. 501-A.—Mr. B. Sivaraman, I.C.S., Joint Magistrate and Deputy Collector in charge of the Berhampur subdivision of the district of Ganjam, is appointed temporarily as a Special Officer in the Home Department of the Secretariat.

The 22nd January 1940.

No. 506-A.—Mr. H. Lal, I.C.S., Joint Magistrate and Deputy Collector in the Berhampur subdivision of the district of Ganjam, is appointed to hold charge of that subdivision.

No. 604-A.—Mr. J. Bowstead, I.C.S., on being relieved of his appointment under His Excellency the Crown Representative, is appointed to be Secretary to His Excellency the Governor of Orissa.

The 23rd January 1940.

No. 606-A.—Mr. J. S. Wilcock, O.B.E., I.C.S., on being relieved of his officiating appointment as Secretary to His Excellency the Governor of Orissa, is granted leave on average pay for fourteen days.

The 23rd January 1940.

No. 142-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri Lokanath Rath, who has been appointed to be President of the Panchayat of union no. II in police-station

Pipli of the Sadr subdivision of the district of Puri in place of Sri Jadumani Misra (who was appointed for a period of three years under notification no. 4305, dated the 10th May 1938), the powers of a magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union, and

- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 12th March 1941 for which Sri Jadumani Misra was empowered to hold the office of President of the said Panchayat.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

EDUCATION, AND HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 23rd January 1940.

No. 283-E.—The following gentlemen are appointed to be members of the Managing Committee of the Secondary Training School at Cuttack for a period of three years :—

- (1) Rai Bahadur Gopal Chandra Praharaj.
- (2) Sri Brajasundar Das, B.A., M.L.A., Zemindar.
- (3) Maulavi Kamruddin Khan, Advocate, Cuttack.

2. Should a vacancy occur before the end of three years, the Managing Committee themselves will co-opt a member to hold office for the remainder of the period.

The 24th January 1940.

No. 302-E.—Mr. Jagadananda Mahanti is appointed on probation as a lecturer in History in the Ravenshaw College, Cuttack, and in class II, junior branch, of the Orissa Educational Service, with effect from the 13th February 1939, vice Rai Sahib Nirmal Chandra Banerji, deceased.

By order of the Governor,
S. DAS,
Secretary to Government.

The 24th January 1940.

No. 300—Dist. 336/39-L.S.-G.—In exercise of the powers conferred by sub-section (1) of section 8 of the Bihar and Orissa Local Self-Government Act, 1885, the Government of Orissa are pleased to appoint K. Raman, Esq., I.C.S., Subdivisional Officer, Khurda, to be member of the Puri District Board, vice Shreemati Sunamoni Debi resigned.

SAMUEL DAS,
Secretary to Government.

The 24th January 1940.

No. 302-L.S.-G.—In exercise of the powers conferred by section 5 of the Lepers Act, 1898 (III of 1898), the Governor is pleased to appoint the Chairman of the Cuttack District Board to be a member of the Board of the Leper Asylum, Cuttack.

By order of the Governor,
S. DAS,
Secretary to Government.

LAW, COMMERCE AND LABOUR DEPARTMENTS.

NOTIFICATION.

The 19th January 1940.

No. 423-J(a).—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased (a) to confer upon Lal Artatran Deo, Zemindar of Khariar, the powers of a magistrate of the second class, in the district of Sambalpur for a period of three years, with effect from the 19th January 1940, in respect of such cases as may be made over to him within the limits of Khariar and (b) to direct him to take down evidence in the English language.

By order of the Governor,
W. W. DALZIEL,
Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 19th January 1940.

No. 463-A.—Sri K. Narasimham, Sub-Deputy Collector on probation, is reverted to his permanent post in the ministerial service in the district of Ganjam, with effect from the date on which he is relieved of his present duties.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 22nd January 1940.

No. 413-R.—Sri Padhmanabha Swami, Sub-Deputy Collector on probation at the headquarters station of the district of Cuttack, is transferred to the headquarters station of the district of Balasore.

The 22nd January 1940.

No. 421—IV-58/40-R.—Maulavi Sadat Ali, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Sambalpur, is transferred as Second Officer, Nawapara subdivision of that district.

E. R. WOOD,
Revenue Commissioner.

**OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA.**

NOTIFICATION.

The 20th January 1940.

No. A-7/4.—Mr. E. Rahman, Income-tax Officer, Ganjam Circle, is, under Fundamental Rules 77 and 81, granted leave on

average pay for three months, with effect from 2nd January 1940, with permission to prefix the X'mas holidays to the leave.

F. R. MERCHANT,
Commissioner.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 18th January 1940.

No. 1.—Sri Krishna Chandra Sen Gupta, Headmaster of the Ravenshaw Collegiate School, Cuttack, now officiating as Headmaster of the Sambalpur Zila School, is allowed leave on average pay for the 2nd January 1940 under rules 150, 154 to 157 and 163 of the Orissa Service Code.

S. C. TRIPATHI,
Director of Public Instruction.